

**JHARKHAND HIGH COURT, RANCHI**

**NOTIFICATION**

**THE 28<sup>th</sup> October, 2024**

No. 302/A: In exercise of the powers conferred under Rule 26(b) of High Court of Jharkhand, Rules, 2001, Hon'ble the Chief Justice has been pleased to change the nomenclature of the post of Joint Registrar (Judicial) as Registrar (Judicial).

Further, in exercise of the powers conferred under Rule 27 of High Court of Jharkhand Rules, 2001, Hon'ble the Chief Justice has also been pleased to entrust the duties of Joint Registrar (List) to the Registrar (Judicial).

By order of the Court,  
Sd/- (Nikesh Kumar Sinha)  
Registrar General

Memo. No. 5108 /Apptt.

Dated Ranchi, the 28<sup>th</sup> October, 2024

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasha, Government of Jharkhand, Ranchi / the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / The Accountant General (A & E), Jharkhand, Ranchi / O/o the Registrar General / the Registrar (Administration) I/c/ the Registrar (Establishment)/ the Registrar (Vigilance) I/c /the Member Secretary, SCMS / the Central Project Co-ordinator, e-Courts Project, High Court of Jharkhand, Ranchi with a request to upload the same on the official website of this Court / All the Joint Registrars (Judicial & Non-Judicial) / Deputy Registrar-cum-PPS I/c to Hon'ble the Chief Justice / All the Deputy Registrars (Judicial & Non-Judicial) / Deputy Secretary, SCMS Secretariat / All the Assistant Registrars (Non-Judicial) / Treasury Officer, Doranda Treasury, Doranda, Ranchi for information and needful .

  
Registrar General